

Compliance of Organic Food under under the Food safety and Standards (FSS) Act, 2006.

All organic food shall comply with the relevant provisions of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. The organic food shall also comply with relevant provisions, as applicable under the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 except for residues of insecticides for which the **maximum limits shall be 5% of the maximum limits prescribed or Level of Quantification (LoQ) whichever is higher.**

The list containing maximum limits of the Insecticides under the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 is available at https://www.fssai.gov.in/upload/uploadfiles/files/Compendium_Contaminants_Regulations_28_01_2022.pdf

The FSS regulations are available on the website of FSSAI at <https://www.fssai.gov.in/cms/food-safety-and-standards-regulations.php>